

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:284
ANSWERED ON:03.07.2009
RECOVERY OF OUTSTANDING TAXES
Agarwal Shri Jai Prakash

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of taxes outstanding against the corporate houses/persons due to cases pending in courts;
- (b) whether there is any non-judicial system for making settlement out of court of such cases; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) to (c): The information is being collected and will be laid on the Table of the House.